

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-242/2010/4673/A

From :- Shri Kaushik Kumar Sharma,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti. Arunima Deka,  
District & Sessions Judge,  
Kokrajhar.

Dated, Guwahati the 29<sup>th</sup> September, 2021.

Sub: **Casual leave along with station leave permission.**

Ref:- Your Letter No. DJK.1-5/21/1334, dtd. 23.09.2021

Madam,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 27.09.2021 along with station leave permission, from 27.09.2021 till the morning of 28.09.2021**, has been granted.

Yours faithfully,

sd/-

**JT.REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-242/2010/4674/A, dated 29.9.2021  
Copy to:-

✓ 1. The Project Manager, Gauhati High Court.

  
**JT.REGISTRAR (VIGILANCE)**  
Rata